

- (b) if so, the details thereof and by when it is to be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI KODIKUNNIL SURESH): (a) and (b) Department of Expenditure, Ministry of Finance *vide* their Office Memorandum dated 21.01.2014 has agreed to this Ministry's proposal for enhancing the minimum monthly pension of Rs. 1000/- per month to the pensioners under Employees' Pension Scheme (EPS), 1995 by way of providing budgetary support for the financial year 2014-15 on an actual basis amounting to Rs. 1217.03 crore with the stipulation that further adjustments shall be made based on an actuarial valuation and to increase the wage ceiling from Rs. 6,500/- to Rs. 15,000/- per month subject to certain conditions. Necessary action for soliciting the requisite approval in the matter is underway.

Including LPG delivery boys in the Scheduled Employment

2292. SHRI PALVAI GOVARDHAN REDDY: Will the Minister of LABOUR AND EMPLOYMENT be pleased to refer to answer to Unstarred Question 743 given in the Rajya Sabha on 11 December, 2013 and to state:

- (a) whether the Ministry would take up the issue of including LPG delivery boys in the list of Scheduled Employment for Central Sphere for getting the social and other benefits; and

- (b) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI KODIKUNNIL SURESH): (a) and (b) As regards fixing of minimum wages, the LPG delivery boys do not fall in the list of Scheduled Employments for Central Sphere. No demand for fixing of minimum wages has been received regarding LPG delivery boys.

Insurance management and delivery services to injured persons by ESIC

2293. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether it is a fact that Employees' State Insurance Corporation (ESIC) has taken some historic decisions touching lives of millions of injured persons involving insurance management and delivery services and if so, what are these decisions; and

(b) whether it is also a fact that 70 per cent of the huge infrastructure like medical, hospital and dispensaries created by the ESIC all over the country by spending injured persons' money remain unutilized and if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI KODIKUNNIL SURESH): (a) Employees' State Insurance Corporation (ESIC) is using Information and Communication Technology for Insurance Management and Delivery of Services to the Insured Persons.

Following services are available to the employer online:

- (i) Registration of units.
- (ii) Registration of employees
- (iii) Payment of contribution.

Services available to the Insured Persons, *inter-alia*, include:

- Insured Person can see his contribution position as well as entitlement online.
- Benefit payment to the Insured Person is made directly in his bank account through Electronic Clearance System (ECS).
- Two Pehchan Cards are issued to an Insured Person one for himself and other for use of his family for availing medical benefit.

(b) While average occupancy in 32 out of 35 Hospitals run directly by the ESI Corporation is more than 70%, average occupancy position in 116 State run ESI Hospitals is as under:

- 83 Hospitals - more than 30%
- 33 Hospitals - Less than 30%

The reasons for low occupancy in the ESI State run Hospitals are:

1. Less number of Insured Persons in the catchment area (due to closure/ shifting of industries).
2. Inadequate Medical and Para-Medical manpower.
3. Non-availability of specialist doctors.